

DIVISION BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1711(KB)2019
IA(I.B.C)/1299(KB)2024,
IA(I.B.C)/927(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	AVANI TOWERS PRIVATE LIMITED VS ENERGY PROPERTIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv. : For Applicant
Mr. Kumarjit Banerjee, Adv.
Ms. Sanchari Chakraborty, Adv.
Mr. Snehasish Chakraborty, Adv.
Mr. Aadil Naushad, Adv.

Mr. Jishnu Chowdhury, Adv. : For Respondent No. 2
Mr. Shaunak Mitra, Adv.
Mr. Orijit Chatterjee, Adv.
Ms. Swati Dalmia, Adv.
Mr. Shubham Raj, Adv.
Ms. Neha Sinha, Adv.

Ms. Manju Bhuteria, Adv. : For RP
Mr. Ram Ratan Modi, Adv.
Ms. Arundhati Barman Roy, Adv.
Mr. Jitendra Lohia, RP in person

ORDER

1. Ld. Sr. Counsel/Counsel for the parties present. RP present in person.
2. Heard in part. Post this matter for continuation of arguments on **22/7/2024** at 2:30 P.M.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**